

(33)

NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD AT 10.30 AM ON




02.08.2018

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER : MA/288/IB/2018
PETITION NUMBER : TCP/385/IB/2017
NAME OF THE PETITIONER(S) : T.V. SUBRAMANIAN
NAME OF THE RESPONDENTS : EMMANUEL ENGINEERING PVT LTD
UNDER SECTION : 19(2)

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
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REPRESENTATION BY WHOM

	V. Venkadesa Suleen V	for Liquidator	
	J. VEDARAGURAJ	for HDFC LTD	
	M. RAMA KRISHNA RAO - DOB		

ORDER

Counsel for the Liquidator present. No representation on behalf of the Respondents 1, 2 & 3. Officials for the Respondents 4 & 5 are present, they are directed to file reply on the next date of hearing. **The Registry** is directed to issue notice to the Respondents 1, 2 & 3. Counsel for the Liquidator is also directed to send private notice to the Respondents 1, 2 & 3 and file proof of service along with an affidavit on the next date of hearing. Put up on **21.08.2018 at 10.30 A.M.**

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(CH. MOHD. SHERIFF TARIQ)
MEMBER (JUDICIAL)